

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Contempt Petition No.063/00137/2018 IN  
OA No.063/00275/2018**

**Chandigarh, this the 15<sup>th</sup> day of October, 2018**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

...

Sh. Dharam Singh S/o Sh. Barfi Ram, aged 83 years, R/o Village Bhangli, P.O. Jharet, Sub Tehsil Dheera, District Kangra (H.P) (Group-C) 176060.

**....PETITIONER**

**(Present: Mr. K.B. Sharma, Advocate proxy for Mr. D.R. Sharma, Advocate)**

**VERSUS**

Sh. Lokesh Singla, Senior Divisional Accounts Officer (Pension), Northern Railway, Ferozepur Division, Ferozepur (Punjab) 152001.

**....RESPONDENT**

**(Present: Mr. Lakhinder Bir Singh, Advocate)**

**ORDER (Oral)**

***SANJEEV KAUSHIK, MEMBER (J):-***

1. Mr. Lakhinder Bir Singh, Advocate puts in appearance on behalf of the respondent. He seeks permission to file reply by way of affidavit alongwith Annexures R-1 to R-3, in the court, Allowed. The same are taken on record. He submitted that since the order of this court has been complied with, therefore, he prayed that the present Contempt Petition (CP) be closed.

2. We have considered and have also gone through the order passed by the respondent, and find that the order of this court has indeed been complied with. Therefore, we close the instant CP. Notices stand discharged.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 15.10.2018.**

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